

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 237 of 2020

IN THE MATTER OF:

Channel Foods Pvt. Ltd. & Ors.

...Appellants.

Versus

Mr. A.K. Nowshad

...Respondent.

Present:

For Appellant: Ms. Swati Bansal, Advocate.

**For Respondent: Mr. Venkatavardan, Mr. Kaushik N. Sharma and
Mr. Sudhanshu Suman (Caveator), Advocates.**

ORDER
(Virtual Mode)

23.02.2021 The Learned Counsel for the Appellant is seeking time to file Rejoinder. Time was given on last occasion itself. Parties have not filed Written-Submissions and Copies of Judgments also for which opportunity was given.

Appellant may file Rejoinder within a week. Written-Submissions and Copies of Judgments as directed on 22nd January, 2021 be filed within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing **on 05th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md.